

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 20
CP No. 78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Applicant/petitioners

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondents

Order under Sections 397/398 of the Companies Act

Order delivered on 05.11.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

Mr. Anand Chibber, Sr. Adv. with Mr. Rakesh Katiyar, Mr. Gaurav Mankotia, Mr. Ashish Khatter, Advs.

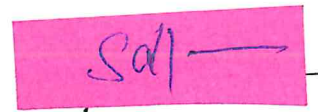
For the Respondent

Mr. Manoj Kr. Garg, Adv. for R1

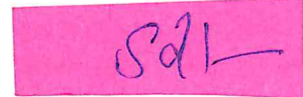
ORDER

CA-2377(PB)/2019:-

The main matter is fixed for hearing on 05.12.2019. The present application be listed along with the main case on the same date.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

05.11.2019
Aarti Makker